- (b) 10 Colleges of Teacher Education (CTEs) have already been sanctioned for the State of Assam. The revised norms of the Teacher Education Scheme for the Xth Plan do not allow for any more CTEs in Assam and the State Govt. has already been informed of the same.
- (c) Names of the Institutions approved so far for upgradation as CTEs under the scheme are as under:-

Name of the Institution

- 1. Post-graduate Training College, Jorhat
- 2. Post-graduate Training College, Kokrajhar
- 3. Govt. B.T. College, Goalpara
- 4. Govt. Training College, Silchar
- 5. Govt. Training College, Tezpur
- 6. Govt. Teachers Training College, Mangaldai
- 7. Nalbari B.Ed College, Nalbari
- 8. College of Teacher Education, Golaghat
- 9. Nagoan Shikshan Mahavidyala, Nagoan
- 10. Deptt of Education, Dibrugarh University
- (d) Proposals for Jana Shiksha Sansthans are considered keeping in view number of slots available for different States and equitable distrtibutive justice between States.

Computer education under Central Scheme in U.P.

- †2171. DR. AKHTAR HASAN RIZVI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether any proposal of Uttar Pradesh Government has been approved for computer education under Central Scheme in the State;
 - (b) if so, details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA): (a) and (b) The Department of Secondary and Higher Education has launched a revised Computer Literacy and Studies in Schools (CLASS) in 2001-2002 to promote computer literacy in schools in the country. Under the revised CLASS scheme, financial assistance

[†]Original notice of the question was received in Hindi.

is being provided to States/Union Territories on the basis of Computer Education Plans (CEPs) submitted by the States/UT's.

Based on the Computer Education Plan (CEP) of the Government of Uttar Pradesh, an amount of Rs. 15.00 crores had been sanctioned to Uttar Pradesh for imparting computer education in 300 schools. An amount of Rs. 7.50 crores had been released to the State Government as 1st instalment during 2001-2002. The Government of Uttar Pradesh has not approached this Department so far for release of the second instalment.

(c) Does not arise.

Posting of husband and wife at the same station

2172. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware of the fact that Kendriya Vidyalaya Sangathan have not been adhering to the provision of posting husband and wife at the same station invariably contained in and published through Memorandum (DOPT) number-28034/2/97-Estt. A dated 12th June, 1997;
 - (b) if so, the reasons therefor; and
 - (c) steps taken/contemplated to execute the provision scrupulously?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA): (a) to (c) The transfer of teaching and non-teaching staff in Kendriya Vidyalaya Sangathan are governed by the transfer guidelines of the Sangathan which *inter-alia* assigns appropriate weightage for posting of wife and husband at the same place, to the extent possible, as per the policy of the Government. Clause 12A of transfer guidelines governs the posting of KVS spouses together at one station, subject to the availability of vacancies and administrative exigencies.

Accommodation to KV Teachers on Transfer

†2173. SHRI MUNAVVAR HASAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

[†]Original notice of the question was received in Hindi.